

Applications for change of Government Quarters

396. Shri M. L. Dwivedi:

Shri Bhagwat Jha Azad:

Shri S. C. Samanta:

Shri Subodh Hansda:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the number of applications for the change of quarters from allottees in general pool accommodation received by Directorate of Estates upto the end of December, 1965 for each type and the number of cases in which the change was granted;

(b) whether there are cases where the applicants were granted the change of quarter but the changes were cancelled due to expiry of period assigned for acceptance of change;

(c) whether the cases of applicants for change of quarters, who fail to communicate to the Directorate of Estates within the prescribed time on account of circumstances beyond their control, are considered again for grant of a change; and

(d) if so, in what circumstances?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) The number of applications received for change in the general pool upto the 31st December, 1965 and of the changes given upto that date is as follows:

Type	No. of applications received for change	No. of changes given
I	3386	390
II	2122	382
III	607	88
IV	780	110
V	415	116
VI	116	39
VII	7	5
VIII	1	—
TOTAL	7434	1130

(b) Yes.

(c) and (d). Every officer is given one option to apply on a prescribed form for a change in the same type in the locality of his choice. A copy of the Form is laid on the table of the House. [Placed in Library. See No. LT-5490/66]. If the officer asks for a house in a locality of his choice in the same type but declines to accept the same when allotted to him in his turn he is not considered for another change in that type. However, cases in which officers are unable to accept the changes in time due to circumstances beyond their control, are considered on merits.

Housing Loan in Delhi

399. Shri Rajdeo Singh: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that in Delhi the persons on the waiting list

for grant of loans under the low income group have not so far got the loan though they were registered in April, 1965;

(b) if so, the steps being taken by Government to clear the backlog; and

(c) whether Government released a sum of Rs. 34 lakhs recently for the "Middle Income Group" but nothing was released for the "Low Income Group"?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) to (c). All applications numbering 258 for loans received from 1st April, 1965 to 10th February, 1966 have been considered and, where the required conditions have been fulfilled, loans have been sanctioned. Payments are, however, being made on first come first served basis. This is because, the total amount of loans sanctioned is about Rs. 95.0 lakhs, whereas the allocation for the current year is Rs. 64.20 lakhs. The allocation under this scheme has been progressively increased during the last few years, being Rs. 46.0 lakhs in 1963-64, Rs. 56.50 lakhs in 1964-65 and Rs. 64.20 lakhs in 1965-66.

Smuggling

400. Shri Rajdeo Singh: Will the Minister of Finance be pleased to state:

(a) the value of smuggled goods so far detected by the Customs Authorities during the last five years, year-wise;

(b) the value of such goods smuggled from China and Pakistan; and

(c) the steps taken to check it?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Information in this regard is being collected and will be laid on the Table of the Sabha.

(b) and (c). Do not arise at this stage.

Dearness Allowance

- 401. Shri Bhagwat Jha Asad:**
Shri Ram Sewak:
Shri Chuni Lal:
Shri P. G. Sen:
Shri Narendra Singh Mahida:
Shri D. D. Mantri:
Shri Chandriki:
Shri Siddananjappa:
Shri C. M. Kedaria:
Shri Subbaraman:
Shri Sidheshwar Prasad:
Shri K. C. Pant:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 166 on the 11th November, 1965 and state:

(a) whether in view of the steep rise in prices and the fact that the 12 monthly average of the All-India Working Class Consumer Price Index has reached 165, Government have taken a decision to grant dearness allowance to Central Government officers drawing a salary of Rs. 1,000 and below Rs. 1,800 in order to mitigate their hardships;